Annexure-3
Name of the corporate debtor: M/s Mangalagiri Textile Mills Private Limited: Date of commencement of CIRP: 25/07/2024: List of creditors as on: 16/08/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of credito r	Details of claim received		Details of claim admitted						Amount of contingen	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, If any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amou nt covere d by guara ntee	Whether related party?	% Voting share in CoC	t claim	dues, that may be set-off	admitted	verificati on	
1	State Bank of India	08/08/202	42,68,05,9 10/-	39,90,66,61	Financial Creditor	39,90,66,6	39,90,66, 612/-	No	100%	NA	NA	Nil		1. The State Bank of India submitted the revised computation of claim for an amount of Rs. 33,11,31,966.87 /- but not submitted any revised claim. 2. After verification by the RP an amount of Rs.39,90,66,612 /- is collated based on the orders of Hon'ble DRT, Hyderabad.
	Total		42,68,05,9 10/-	39,90,66,61		39,90,66,6 12/-	39,90,66, 612/-		100%	0	0	0	2,77,39,298/	